

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.481/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Kalyani Rural Agro Products Pvt Ltd.-Vs-ROC, Cuttack		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Pabita Paban Bishwal (Adv.) Petitioner. Anil Chaudhuri  
2) Anil Chaudhuri (Adv.) 14/12/17


ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 15/02/2018.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)